

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 37- M/s Abycons Woolens Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 08.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 37, M/S ABYCONS WOOLENS
PVT. LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Abycons Woolens Pvt. Ltd., Respondent No. 37, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 37 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on

erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 07.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance on certain grounds, including suspected dilution, absence of flow meters at specific locations, and logbook discrepancies.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect

the present compliance status of the unit. A Copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1.**

- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.
- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent maintains all operational records and is committed to ensuring transparency in its processes. The answering respondent clarified in its reply to the Show Cause Notice that the PETP inlet and outlet values are impacted by the operational characteristics of the treated fabric and the chemicals used therein. No bypass arrangement exists, and the treated effluent is discharged as per norms. The allegations made regarding discrepancies in TDS levels are conjectural and do not account for the specific treatment and fabric processes of the unit.

- 4.6. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.
- 4.7. That to further validate compliance, the answering respondent has undertaken third-party independent testing to verify that its PETP meets all prescribed norms. The answering respondent has also engaged environmental consultants to enhance internal compliance mechanisms and ensure adherence to all environmental standards.
- 4.8. That the answering respondent holds a valid Consent to Operate (Air and Water) and Hazardous Waste Authorization, valid up to 30.09.2028 and 30.09.2027 respectively. The answering respondent has also applied for a No Objection Certificate (NOC) from the Haryana Water Resources Authority (HWRA), and the same is currently under process. The respondent remains in compliance with applicable environmental norms, including those governing hazardous waste management.
- 4.9. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.

- 4.10. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.11. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.12. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.13. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial

operations and prays for a just and fair assessment of its compliance status.

5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 37- M/s Abycons Woolens Pvt. Ltd.

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AFFIDAVIT

I, Anil Kumar Jain S/o Late Shri K. L. Jain, aged about 44 years R/o E-169, Sector-14, Rohini, Prashant Vihar, North West Delhi -110085, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 37, M/s Abycons Woolens Pvt. Ltd., having its office at plot no. 525, Phase-2, HSIIDC barhi, Ganaur, Sonipat, Haryana - 131101, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.



For Abycons Woolens Pvt. Ltd.

[Signature]
Authorised Signatory
DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at _____ on this 25 FEB 2025 day of 2025 For Abycons Woolens Pvt. Ltd.

[Signature]
Authorised Signatory

DEPONENT



ATTESTED

[Signature]
Notary Public Delhi

25 FEB 2025

ABYCONS WOOLENS PVT LTD

Plot No. 525, Phase-II, HSIIDC Barhi,
GANAUR, SONIPAT, HARYANA-131101

To

The Regional Officer
Haryana State Pollution Control Board
Sonipat

Subject:- Reply to show cause notice for Closure under section 33-A of water Act,1974, prosecution action under section 43/44 of water Act,1974, revocation of consent u/s 27 of the water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act,1981 and imposing environmental compensation as per order dated 22.12.2021.

Dear Sir,

With reference to the letter no HSPCB/SR/2025/2713 dated 02.01.2025 received on dated 17.01.2025, it is mentioned that we agree to the statement that the unit was inspected on 09.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in the process of dyeing, printing, and finishing.

Though, at the time of inspection some discrepancies were observed that has been fulfilled below:-

1. It is mentioned that we have started maintaining the logbook for fresh water consumption, effluent generation and effluent discharge. We have attached the format of logbook for consideration.
2. It is mentioned that there is no sort of dilution in the process; at the day of inspection the light colours were being dyed. Moreover, we use eco-friendly enzymes that balance out the prescribed parameters.
3. As stated above, we have been consistently using eco friendly enzymes that balance out the prescribed parameters.

* We have attached a logbook format so that it could be maintained significantly; we request to approve the same.

* Moreover, we have mentioned the basic details as email abyconswoolens@gmail.com and mobile no9810127911 to deal with correspondence timely.

Concluding the above, it is requested that the show cause notice may be treated as withdrawn.

Thank you

Yours faithfully

For Abycons Woolens Pvt Ltd

Authorized Signatory



LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

NAME & Address of unit :- ABYCONS Woolens Private Limited

PLOT NO. 525, PHASE 2, HSIDC INDL AREA BARHI, GANAUR, SONIPAT

DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER		CONSUMPTION	PH. Treated MET. RED	ENERGY METER		CONSUMPTION	SIGNATURE	SIGNATURE	REMARK
	ON	OF	Alum	Lime	POLY	ON	OF			ON	OF				
1/1/2025	9:00	19:00	9 kg	15 kg	250g	6820	6820	40	7.05	4296	4923	39			
1/2/2025	9:00	19:00	8 kg	14 kg	250g	6977	6977	48	7.05	4355	4926	41			
1/3/2025	9:00	19:00	10 kg	16 kg	250g	6958	6958	51	7.05	4376	4914	38			
1/4/2025	9:00	19:00	9 kg	15 kg	250g	7009	7009	45	7.05	4414	4954	40		160kg	
1/5/2025	9:00	19:00	8 kg	15 kg	250g	7043	7043	42	7.05	4454	4993	39			
1/6/2025	9:00	19:00	10 kg	16 kg	250g	7091	7091	46	7.05	4493	5035	42			
1/7/2025	9:00	19:00	8 kg	14 kg	250g	7131	7131	50	7.05	4539	5070	35			
1/8/2025	9:00	19:00	12 kg	16 kg	250g	7166	7166	35	7.05	4570	5105	38			
1/9/2025	9:00	19:00	11 kg	15 kg	250g	7204	7204	38	7.05	4608	5133	25			
1/10/2025	9:00	19:00	11 kg	16 kg	250g	7244	7244	40	7.05	4633	5169	30		190kg	
1/11/2025	9:00	19:00	9 kg	14 kg	250g	7284	7284	40	7.01	4663	5202	39			
1/12/2025	9:00	19:00	10 kg	16 kg	250g	7327	7327	43	7.06	4702	5250	50			
1/13/2025	9:00	19:00	9 kg	13 kg	250g	7367	7367	40	7.03	4752	5302	50			
1/14/2025	9:00	19:00	10 kg	15 kg	250g	7403	7403	38	7.04	4802	5352	50			
1/15/2025	9:00	19:00	12 kg	14 kg	250g	7443	7443	40	7.05	4852	5407	55			
1/16/2025	9:00	19:00	10 kg	14 kg	250g	7483	7483	45	7.03	4907	5457	50			
1/17/2025	9:00	19:00	8 kg	15 kg	250g	7528	7528	40	7.05	4957	5497	50			
1/18/2025	9:00	19:00	10 kg	13 kg	250g	7563	7563	35	7.05	4997	5047	50		220kg	
1/19/2025	9:00	19:00	10 kg	12 kg	250g	7603	7603	40	7.03	5047	5097	50			
1/20/2025	9:00	19:00	10 kg	12 kg	250g	7643	7643	40	7.03	5097	5147	50			
1/21/2025	9:00	19:00	6 kg	4 kg	100g	7681	7681	18	7.01	5097	5122	25			
1/22/2025	9:00	19:00	10 kg	11 kg	250g	7720	7720	49	7.02	5122	5200	48			
1/23/2025	9:00	19:00	8 kg	10 kg	200g	7765	7765	35	7.04	5200	5246	48			
1/24/2025	9:00	19:00	8 kg	10 kg	200g	7805	7805	35	7.04	5246	5291	48			
1/25/2025	9:00	19:00	8 kg	10 kg	200g	7845	7845	35	7.04	5291	5336	48			
1/26/2025	9:00	19:00	8 kg	10 kg	200g	7885	7885	35	7.04	5336	5381	48			
1/27/2025	9:00	19:00	8 kg	10 kg	200g	7925	7925	35	7.04	5381	5426	48			
1/28/2025	9:00	19:00	8 kg	10 kg	200g	7965	7965	35	7.04	5426	5471	48			
1/29/2025	9:00	19:00	8 kg	10 kg	200g	8005	8005	35	7.04	5471	5516	48			
1/30/2025	9:00	19:00	8 kg	10 kg	200g	8045	8045	35	7.04	5516	5561	48			
1/31/2025	9:00	19:00	8 kg	10 kg	200g	8085	8085	35	7.04	5561	5606	48			

For ABYCONS Woolens Pvt. Ltd.

[Signature]
Authorised Signatory

LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

Name & Address of unit :- ABYCONS Woolens Private Limited PLOT NO. 525

DATE	INLET PUMP	CHEMICAL CONSUMPTION				FLOW METER		CONSUMPTION	PHI. Treated MET. RED	ENERGY METER		CONSUMPTION	SIGNATURE	REMARK
		Alum	LIME	POLY	ON	OF	ON			OFF				
01-Dec-24	01													
02-Dec-24	9:00	9 kg	14 kg	210 gm	6036	6076	40	7.7	3459	3710	60			
03-Dec-24	9:00	5 kg	7 kg	20 gm	6076	6096	20	7.2	3499	3570	20			
04-Dec-24	9:00	9 kg	15 kg	250 gm	6096	6136	40	7.2	3519	3609	40			
05-Dec-24	9:00	10 kg	16 kg	300 gm	6136	6186	50	7.2	3559	3609	50			
06-Dec-24	9:00	9 kg	15 kg	250 gm	6186	6231	45	7.03	3609	3649	40			
07-Dec-24	9:00	9 kg	15 kg	250 gm	6231	6276	45	7.2	3649	3689	40			
08-Dec-24														
09-Dec-24														
10-Dec-24														
11-Dec-24	9:00	9 kg	15 kg	250 gm	6276	6321	45	7.03	3689	3749	60			
12-Dec-24	9:00	10 kg	16 kg	300 gm	6321	6371	50	7.04	3749	3809	60			
13-Dec-24	9:00	9 kg	15 kg	250 gm	6371	6411	40	7.03	3809	3849	40			
14-Dec-24	9:00	8 kg	14 kg	200 gm	6411	6449	38	7.04	3849	3889	38			
15-Dec-24														
16-Dec-24	9:00	10 kg	17 kg	300 gm	6449	6504	55	7.02	3889	3929	47			
17-Dec-24	9:00	8 kg	12 kg	200 gm	6504	6540	36	7.03	3929	3949	16			
18-Dec-24	9:00	4 kg	7 kg	100 gm	6540	6559	19	7.02	3949	3959	15			
19-Dec-24	9:00	8 kg	15 kg	250 gm	6559	6599	40	7.03	3959	3999	40			
20-Dec-24	9:00	8 kg	14 kg	250 gm	6599	6637	38	7.04	3999	4004	50			
21-Dec-24	9:00	9 kg	16 kg	250 gm	6637	6672	35	7.02	4004	4029	38			
22-Dec-24	9:00	8 kg	14 kg	250 gm	6672	6712	40	7.03	4029	4039	40			
23-Dec-24														
24-Dec-24														
25-Dec-24														
26-Dec-24														
27-Dec-24														
28-Dec-24	9:00	9 kg	15 kg	250 gm	6712	6753	41	7.03	4039	4079	38			
29-Dec-24	9:00	9 kg	15 kg	250 gm	6753	6792	39	7.3	4079	4089	40			
30-Dec-24	9:00	9 kg	16 kg	250 gm	6792	6832	40	7.5	4089	4109	40			
31-Dec-24	9:00	9 kg	16 kg	250 gm	6832									

For Abycons Woolens Pvt. Ltd.
 Auth. Signatory
 Authorised Signatory

PIONEER ENVIRO TECH (Environment Consultants)

PLACE : SONEPAT
 ETP OPERATOR



LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

Name & Address of unit :- ABYCONS Woolens Private Limited PLOT NO. 525

DATE	INLET PUMP	CHEMICAL CONSUMPTION				FLOW METER		CONSUMPTION	PH. Treated MET. RED	ENERGY METER		CONSUMPTION	SIGNATURE	REMARK
		Alum	LIME	POLY	ON	OF	ON			OFF				
01-Nov-24	ON	-	-	-	-	-	Permit Stop	-	-	-	-	-	-	-
02-Nov-24	-	-	-	-	-	-	Permit Stop	-	-	-	-	-	-	-
03-Nov-24	-	-	-	-	-	-	Permit Stop	-	-	-	-	-	-	-
04-Nov-24	9:00	7kg	13kg	25gm	5200	5235	7.04	2785	2814	2814	29	19.5/5	19.5/5	
05-Nov-24	9:00	6kg	13kg	200gm	5235	5270	7.02	2814	2832	2832	18	19.5/5	19.5/5	
06-Nov-24	9:00	7kg	12kg	200gm	5270	5305	7.03	2832	2850	2850	18	19.5/5	19.5/5	
07-Nov-24	9:00	9kg	15kg	200gm	5305	5343	7.02	2850	2880	2880	30	19.5/5	19.5/5	
08-Nov-24	9:00	7kg	12kg	200gm	5340	5382	7.03	2880	2880	2880	18	19.5/5	19.5/5	
09-Nov-24	-	-	-	-	-	-	Permit Stop	-	-	-	-	-	-	-
10-Nov-24	-	-	-	-	-	-	30	2898	2923	2923	25	19.5/5	19.5/5	
11-Nov-24	11:00	5kg	12kg	150gm	5382	5412	7.03	2923	2961	2961	38	19.5/5	19.5/5	
12-Nov-24	9:00	7kg	13kg	200gm	5412	5447	7.02	2961	2999	2999	38	19.5/5	19.5/5	
13-Nov-24	9:00	7kg	13kg	200gm	5447	5482	7.04	2999	3052	3052	53	19.5/5	19.5/5	
14-Nov-24	9:00	7kg	14kg	200gm	5482	5518	7.02	3052	3085	3085	33	19.5/5	19.5/5	
15-Nov-24	9:00	6kg	12kg	200gm	5518	5552	7.06	3085	3113	3113	28	19.5/5	19.5/5	
16-Nov-24	9:00	9kg	15kg	250gm	5552	5592	-	-	-	-	-	-	-	-
17-Nov-24	-	-	-	-	-	-	Permit Stop	-	-	-	-	-	-	-
18-Nov-24	-	-	-	-	-	-	40	3113	3137	3137	24	19.5/5	19.5/5	
19-Nov-24	9:00	9kg	15kg	250gm	5592	5632	7.05	3137	3169	3169	32	19.5/5	19.5/5	
20-Nov-24	9:00	9kg	16kg	200gm	5632	5677	7.02	3169	3199	3199	30	19.5/5	19.5/5	
21-Nov-24	9:00	10kg	14kg	250gm	5677	5717	7.04	3199	3223	3223	24	19.5/5	19.5/5	
22-Nov-24	9:00	6kg	12kg	200gm	5717	5766	7.03	3223	3277	3277	54	19.5/5	19.5/5	
23-Nov-24	9:00	10kg	16kg	250gm	5767	5816	7.04	3277	3308	3308	31	19.5/5	19.5/5	
24-Nov-24	-	-	-	-	-	-	45	3308	3358	3358	30	19.5/5	19.5/5	
25-Nov-24	9:00	9kg	15kg	250gm	5816	5861	7.04	3358	3398	3398	27	19.5/5	19.5/5	
26-Nov-24	9:00	16kg	18kg	250gm	5861	5901	7.05	3398	3465	3465	27	19.5/5	19.5/5	
27-Nov-24	9:00	7kg	12kg	200gm	5901	5933	7.03	3465	3492	3492	27	19.5/5	19.5/5	
28-Nov-24	9:00	7kg	10kg	200gm	5933	5963	7.02	3492	3499	3499	40	19.5/5	19.5/5	
29-Nov-24	9:00	8kg	12kg	200gm	5963	5996	7.05	3499	3454	3454	40	19.5/5	19.5/5	
30-Nov-24	9:00	9kg	14kg	250gm	5996	6036	-	-	-	-	-	-	-	-

1387

For Abycons Wools Private Limited
Auth. Signatory
Authorised Signatory

PIONEER ENVIRO TECH (Environment Consultant)

ETP OPERATOR

PLACE : SONEPAT



LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

Name & Address of unit :- ABYCONS Woollens Private Limited PLOT NO. 525

DATE	INLET PUMP	CHEMICAL CONSUMPTION				FLOW METER		CONSUMPTION	PH. Treated MET. RED	ENERGY METER		CONSUMPTION	SIGNATURE	REMARK
		Alum	LIME	POLY		ON	OF			ON	OFF			
01-Oct-24	ON	9kg	15kg	250gm	4421	4461	40	7.02	2248	2268	20	Sludge	598472	
02-Oct-24							Plant stop						598472	
03-Oct-24	ON	10kg	14kg	250gm	4461	4501	40	7.04	2268	2288	20		598472	
04-Oct-24	ON	9kg	15kg	250gm	4501	4546	45	7.02	2288	2311	23			
05-Oct-24							Plant stop							Sunday
06-Oct-24													598472	
07-Oct-24	ON	9kg	15kg	250gm	4546	4586	40	7.02	2311	2333	22		598472	
08-Oct-24	ON	10kg	15kg	250gm	4586	4626	40	7.02	2333	2354	21		598472	
09-Oct-24							Plant stop							
10-Oct-24	ON	9kg	15kg	250gm	4626	4666	40	7.02	2354	2376	22			
11-Oct-24	ON	10kg	15kg	250gm	4666	4711	45	7.04	2376	2411	35			
12-Oct-24							Dues & charges							Sunday
13-Oct-24													598472	
14-Oct-24	ON	9kg	14kg	250gm	4711	4751	50	7.03	2411	2447	36		598472	
15-Oct-24	ON	7kg	19kg	200gm	4751	4778	27	7.02	2447	2475	28		598472	
16-Oct-24							Plant stop							
17-Oct-24	ON	8kg	13kg	200gm	4778	4808	30	7.05	2475	2499	24		598472	
18-Oct-24	ON	7kg	11kg	250gm	4808	4839	31	7.02	2499	2523	24		598472	
19-Oct-24	ON	7kg	12kg	200gm	4839	4870	31	7.03	2523	2547	24		598472	
20-Oct-24							Plant stop							Sunday
21-Oct-24													598472	
22-Oct-24	ON	7kg	13kg	200gm	4870	4904	34	7.03	2547	2568	21		598472	
23-Oct-24	ON	8kg	12kg	200gm	4904	4939	35	7.02	2568	2588	20		598472	
24-Oct-24	ON	9kg	15kg	250gm	4939	4984	45	7.02	2588	2611	23		598472	
25-Oct-24	ON	9kg	15kg	250gm	4984	5029	45	7.02	2611	2634	23		598472	
26-Oct-24	ON	10kg	15kg	250gm	5029	5074	45	7.04	2634	2669	35		598472	
27-Oct-24													598472	
28-Oct-24	ON	10kg	15kg	250gm	5074	5119	45	7.05	2669	2709	40		598472	
29-Oct-24	ON	10kg	15kg	250gm	5119	5165	46	7.03	2709	2750	41		598472	
30-Oct-24	ON	7kg	12kg	200gm	5165	5205	40	7.02	2750	2791	41		598472	
31-Oct-24							Plant stop							

For Abycons Woollens Pvt. Ltd.
 Authorised Signatory
 Avinash

PIONEER ENVIRO TECH (Environment Consultant)

ETP OPERATOR

PLACE : SONEPAT

LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

Name & Address of unit :- ABYCONS Woollens Private Limited PLOT NO. 525

DATE	INLET PUMP		CHEMICAL CONSUMPTION				FLOW METER		Consumption	PH. Treated MET. RED	ENERGY METER		Consumption	SIGNATURE	REMARK
	ON	OFF	Alum	LIME	POLY	ON	OFF	ON			OFF				
01-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
02-Sep-24	09:00	19:00	8 Kg	13 Kg	200 gm	3683	3720	37	7.03	1655	1682	27	995/12	Sunday	
03-Sep-24	09:00	19:00	9 Kg	15 Kg	250 gm	3720	3760	40	7.02	1682	1717	35	995/12		
04-Sep-24	09:00	19:00	9 Kg	14 Kg	250 gm	3760	3801	41	7.01	1717	1757	40	995/12		
05-Sep-24	09:00	19:00	7 Kg	13 Kg	250 gm	3801	3839	38	7.02	1757	1790	33	995/12		
06-Sep-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	-
07-Sep-24	09:00	19:00	8 Kg	15 Kg	250 gm	3839	3879	40	7.03	1790	1822	32	995/12		
08-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
09-Sep-24	09:00	19:00	8 Kg	12 Kg	150 gm	3879	3903	24	7.02	1822	1847	25	995/12	Sunday	
10-Sep-24	09:00	19:00	7 Kg	12 Kg	200 gm	3903	3933	30	7.01	1847	1872	25	995/12	Power cut	
11-Sep-24	09:00	19:00	5 Kg	10 Kg	200 gm	3933	3957	24	7.02	1872	1886	14	995/12	Power cut	
12-Sep-24	09:00	19:00	8 Kg	15 Kg	250 gm	3957	3997	40	7.04	1886	1916	36	995/12	Power cut	
13-Sep-24	09:00	19:00	8 Kg	14 Kg	250 gm	3997	4037	40	7.03	1916	1946	30	995/12		
14-Sep-24	09:00	19:00	7 Kg	11 Kg	200 gm	4037	4067	30	7.02	1946	1966	20	995/12	Power cut	
15-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
16-Sep-24	09:00	19:00	7 Kg	12 Kg	200 gm	4067	4097	30	7.04	1966	1986	20	995/12	Sunday	
17-Sep-24	09:00	19:00	7 Kg	11 Kg	150 gm	4097	4127	30	7.02	1986	2011	25	995/12	Power cut	
18-Sep-24	09:00	19:00	6 Kg	12 Kg	200 gm	4127	4158	31	7.03	2011	2036	25	995/12	Power cut	
19-Sep-24	09:00	19:00	7 Kg	11 Kg	150 gm	4158	4188	30	7.01	2036	2060	24	995/12	Power cut	
20-Sep-24	09:00	19:00	8 Kg	12 Kg	200 gm	4188	4224	36	7.02	2060	2090	30	995/12	Power cut	
21-Sep-24	09:00	19:00	8 Kg	13 Kg	200 gm	4224	4259	35	7.04	2090	2121	31	995/12		
22-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23-Sep-24	09:00	19:00	7 Kg	14 Kg	200 gm	4259	4295	36	7.06	2121	2152	31	995/12	Sunday	
24-Sep-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	-
25-Sep-24	09:00	19:00	6 Kg	10 Kg	150 gm	4295	4325	30	7.05	2152	2177	25	995/12		
26-Sep-24	09:00	19:00	6 Kg	10 Kg	170 gm	4325	4355	30	7.04	2177	2207	25	995/12		
27-Sep-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	-
28-Sep-24	09:00	19:00	5 Kg	11 Kg	160 gm	4355	4386	31	7.02	2207	2228	26	995/12		
29-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30-Sep-24	09:00	19:00	6 Kg	12 Kg	200 gm	4386	4421	35	7.03	2228	2258	20	995/12	Sunday	

For Abycons Woollens Pvt. Ltd.

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Authorised Signatory

PLACE : SONEPAT

ETP OPERATOR PIONEER ENVIRO TECH (Environment Consultant)



LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

Name & Address of unit :- ABYCONS Woollens Private Limited PLOT NO. 525

DATE	INLET PUMP		CHEMICAL CONSUMPTION					FLOW METER		Consumption	PH. Treated MET. RED	ENERGY METER		Consumption	SIGNATURE	REMARK
	ON	OFF	Alum	LIME	POLY	ON	OFF	ON	OFF			ON	OFF			
01-Aug-24	9:00	19:00	9K2	12K2	250gm	2964	3000			36	7.04	1025	1085	60	High	
02-Aug-24										Plant stop						
03-Aug-24	9:00	19:00	9K2	12K2	250gm	3500	3043			43	7.02	1085	1144	59		Sunday
04-Aug-24										Plant stop						
05-Aug-24										Plant stop						
06-Aug-24	9:00	19:00	9K2	13K2	250gm	3043	3083			40	7.03	1144	1179	35		
07-Aug-24	9:00	19:00	9K2	13K2	250gm	3083	3123			40	7.02	1179	1209	30		
08-Aug-24	9:00	19:00	5K2	8K2	100gm	3123	3137			14	7.04	1209	1227	18		
09-Aug-24	9:00	19:00	5K2	6K2	100gm	3137	3159			22	7.02	1227	1249	22		
10-Aug-24										Plant stop						
11-Aug-24										38	7.03	1249	1290	41		Sunday
12-Aug-24	9:00	19:00	9K2	12K2	200gm	3159	3197			Plant stop						
13-Aug-24										42	7.02	1290	1332	42		
14-Aug-24	9:00	19:00	9K2	13K2	200gm	3197	3239			Indep	Indep					
15-Aug-24										35	7.02	1332	1357	25		
16-Aug-24	9:00	19:00	8K2	12K2	150gm	3239	3274			21	7.03	1357	1375	18		
17-Aug-24	9:00	19:00	6K2	10K2	100gm	3274	3295			21	7.03	1375	1375	18		Sunday
18-Aug-24										Plant stop						
19-Aug-24	9:00	19:00	5K2	10K2	200gm	3295	3326			31	7.00	1375	1399	24		
20-Aug-24										Plant stop						
21-Aug-24										39	7.02	1399	1405	6		
22-Aug-24	9:00	19:00	8K2	12K2	250gm	3326	3365			35	7.01	1405	1425	20		
23-Aug-24	9:00	19:00	7K2	10K2	200gm	3365	3400			35	7.01	1425	1450	25		
24-Aug-24	9:00	19:00	9K2	15K2	250gm	3400	3445			45	7.02	1450	1484	34		
25-Aug-24										45	7.03	1484	1510	26		
26-Aug-24	9:00	19:00	9K2	14K2	250gm	3445	3490			40	7.02	1510	1540	30		
27-Aug-24	9:00	19:00	9K2	14K2	250gm	3490	3530			43	7.04	1540	1563	23		
28-Aug-24	9:00	19:00	9K2	14K2	250gm	3530	3573			46	7.02	1563	1593	30		
29-Aug-24	9:00	19:00	9K2	15K2	200gm	3573	3613			35	7.05	1593	1623	30		
30-Aug-24	9:00	19:00	7K2	13K2	200gm	3613	3648			35	7.02	1623	1655	32		
31-Aug-24	9:00	19:00	8K2	13K2	200gm	3648	3683			35	7.02	1655	1655	0		

For Abycons Woollens Pvt. Ltd.
 Authorised Signatory

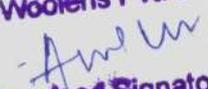
PLACE : SONEPAT

ABYCONS WOOLLENS PRIVATE LIMITED (Environment Consultant)

WATER FLOW METER

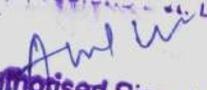
DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-10-2024	5850	5915	65	✓
02-10-2024	Plant closed			
03-10-2024	5915	5978	63	✓
04-10-2024	5978	6044	66	✓
05-10-2024	Plant closed			
06-10-2024	SUNDAY			
07-10-2024	6044	6109	65	✓
08-10-2024	6109	6177	68	✓
09-10-2024	Plant closed			
10-10-2024	6177	6242	65	✓
10-2024	6242	6312	70	✓
12-10-2024	HOLIDAY			
13-10-2024	SUNDAY			
14-10-2024	6312	6379	67	✓
15-10-2024	6379	6445	66	✓
16-10-2024	Plant closed			
17-10-2024	6445	6510	65	✓
18-10-2024	6510	6577	65	✓
19-10-2024	6577	6645	68	✓
20-10-2024	6645	6710	65	✓
10-2024	Plant closed			
22-10-2024	6710	6776	66	✓
23-10-2024	6776	7846	70	✓
24-10-2024	6846	6916	70	✓
25-10-2024	6916	6981	65	✓
26-10-2024	6981	7051	70	✓
27-10-2024	SUNDAY			
28-10-2024	7051	7116	65	✓
29-10-2024	7116	7184	68	✓
30-10-2024	7184	7191	7	✓
31-10-2024	7184			

For Abeycons Woolens Pvt. Ltd.


 Authorised Signatory

WATER FLOW METER

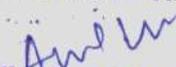
DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-01-2025	10103	10170	67	
02-01-2025	10170	10238	68	
03-01-2025	10238	10305	67	
04-01-2025	10305	10367	62	
05-01-2025	10367 OFF	OFF	00	FIC
06-01-2025	10367	10433	66	
07-01-2025	10433	10500	67	
08-01-2025	10500	10563	63	
09-01-2025	10563	10629	66	
10-01-2025	10629	10697	68	
11-01-2025	10697	10766	69	
12-01-2025	OFF	OFF	00	FIC
13-01-2025	10766	10832	66	
14-01-2025	10832	10897	65	
15-01-2025	10897	10963	66	
16-01-2025	OFF	OFF	00	FIC
17-01-2025	10963	11028	65	
18-01-2025	11028	11096	68	
19-01-2025	OFF	OFF	00	FIC
20-01-2025	11096	11159	64	
21-01-2025	11159	11222	63	
22-01-2025	11222	11284	62	
23-01-2025	OFF	OFF	00	FIC
24-01-2025	OFF	OFF	00	FIC
25-01-2025	11284	11343	59	
26-01-2025	OFF	OFF	00	FIC
27-01-2025	OFF	OFF	00	FIC
28-01-2025	11343	11409	66	
29-01-2025	11409	11475	66	
30-01-2025	11475	11537	62	
31-01-2025				

For Abycons Water Services Ltd.

 Authorized Signatory

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-12-2024	off	off	off	
02-12-2024	8727.733	8796.065	68.332	
03-12-2024	8796.065	8867.188	71.123	
04-12-2024	8867.188	8937.418	70.230	
05-12-2024	8937.418	9006.478	69.060	
06-12-2024	9006.478	9075.108	68.630	
07-12-2024	9075.108	9145.231	70.123	
08-12-2024	off	off	off	
09-12-2024	off	off	off	
10-12-2024	off	off	off	
11-12-2024	9145.231	9214.661	69.430	
12-12-2024	9214.661	9284.084	69.423	
13-12-2024	9284.084	9352.35	68.231	
14-12-2024	9352.315	9420.636	68.321	
15-12-2024	off	off	off	
16-12-2024	9420.636	9490.179	69.543	
17-12-2024	9490.179	9558.813	68.634	
18-12-2024	9558.813	9628.377	69.564	
19-12-2024	9628.377	9698.031	69.654	
20-12-2024	9698.031	9766.352	68.321	
21-12-2024	9766.352	9835.339	68.987	
22-12-2024	9835.339	9903.660	68.321	
23-12-2024	off	off	off	
24-12-2024	/	/	/	
25-12-2024	/	/	/	
26-12-2024	/	/	/	
27-12-2024	/	/	/	
28-12-2024	off	off	off	
29-12-2024	9903.660	9970.314	66.654	
30-12-2024	9970.314	10035.635	65.321	
31-12-2024	10035.635	10103.992	68.357	

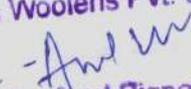
For Abycons Woolens Pvt. Ltd.


 Authorised Signatory

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-11-2024	off	off	off	
02-11-2024	off	off	off	
03-11-2024	off	off	off	
04-11-2024	7191.640	7269.695	69.088	
05-11-2024	7260.697	7330.799	70.102	
06-11-2024	7330.799	7399.620	68.821	
07-11-2024	7399.620	7470.722	71.102	
08-11-2024	7470.722	7539.321	68.599	
09-11-2024	off	off	off	
10-11-2024	off	off	off	
11-11-2024	7539.321	7609.423	70.102	
12-11-2024	7609.423	7680.433	71.010	
13-11-2024	7680.433	7749.722	69.289	
14-11-2024	7749.722	7819.921	70.199	
15-11-2024	7819.921	7888.823	68.702	
16-11-2024	7888.623	7958.312	69.689	
17-11-2024	off	off	off	
18-11-2024	off	off	off	
19-11-2024	7958.312	8028.460	70.148	
20-11-2024	8028.450	8098.691	70.231	
21-11-2024	8098.69	8167.921	69.23	
22-11-2024	8167.921	8237.622	69.701	
23-11-2024	8237.622	8307.946	70.324	
24-11-2024	off	off	off	
25-11-2024	8307.946	8378.623	70.677	
26-11-2024	8378.623	8448.863	70.24	
27-11-2024	8448.863	8518.126	69.663	
28-11-2024	8518.126	8588.448	70.322	
29-11-2024	8588.448	8658.591	70.143	
30-11-2024	8658.591	8727.733	69.142	

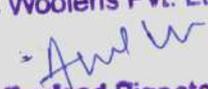
For Abycons Woolens Pvt. Ltd.


 Authorised Signatory

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-09-2024	SUNDAY			
02-09-2024	4309	4377	68	✓
03-09-2024	4377	4442	65	✓
04-09-2024	4442	4509	67	✓
05-09-2024	4509	4577	68	✓
06-09-2024	Plant Closed			
07-09-2024	4577	4642	65	✓
08-09-2024	SUNDAY			
09-09-2024	4642	4712	70	✓
10-09-2024	4712	4780	68	✓
11-09-2024	4780	4850	70	✓
12-09-2024	4850	4950	75	✓
13-09-2024	4950	5020	70	✓
14-09-2024	5020	5093	73	✓
15-09-2024	SUNDAY			
16-09-2024	5093	5169	76	✓
17-09-2024	5169	5243	74	✓
18-09-2024	5243	5311	68	✓
19-09-2024	5311	5376	65	✓
20-09-2024	5376	5441	65	✓
21-09-2024	5441	5507	66	✓
22-09-2024	SUNDAY			
23-09-2024	5507	5572	65	✓
24-09-2024	Plant Closed			
25-09-2024	5572	5642	70	✓
26-09-2024	5642	5710	68	✓
27-09-2024	5710	5780	70	✓
28-09-2024	Plant Closed			
29-09-2024	SUNDAY			
30-09-2024	5780	5850	70	✓

For Abycons Woolens Pvt. Ltd.


 Authorized Signatory

WATER FLOW METER

DATE	METER ON.	METER OFF	TOTAL CONSUMPTION	SIGN
01-08-24	2347	2923	76	Ad
02-08-24	Plant	closed		
03-08-24	2923 2923	3001	78	Ad
04-08-24	SUNDAY			
05-08-24	Plant	closed		
06-08-24	3001	3066	65	Ad
07-08-24	3066	3141	75	Ad
08-08-24	3141	3215	74	Ad
09-08-24	3215	3285	70	Ad
10-08-24	Plant	closed		
11-08-24	SUNDAY			
12-08-24	3285	3360	75	Ad
13-08-24	Plant	closed		
14-08-24	3360	3442	82	Ad
15-08-24	Holiday.			
16-08-24	3442	3527	85	Ad
17-08-24	3527	3606	79	Ad
18-08-24	SUNDAY			
19-08-24	Holiday.			
20-08-24	3606	3686	80	Ad
21-08-24	Plant	closed		
22-08-24	3686	3764	78	Ad
23-08-24	3764	3839	75	Ad
24-08-24	3839	3909	70	Ad
25-08-24	SUNDAY			
26-08-24	3909	3973	69	Ad
27-08-24	3973	4041	68	Ad
28-08-24	4041	4106	65	Ad
29-08-24	4106	4172	66	Ad
30-08-24	4172	4239	67	Ad
31-08-24	4239	4309	70	Ad

For Abycons Woolens Pvt. Ltd.

- *Ad*
Authorised Signatory

ABYCONS WOOLLENS PVT LTD
PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT
BOILER FUEL CONSUMPTION LOG BOOK

DATE	RECEIVED	TOTAL	OPENING	CONSUMPTION	CLOSE
01-01-2025			12325kg	805 kg	11520 kg
02-01-2025			11520 kg	790 kg	10730 kg
03-01-2025			10730 kg	800 kg	9930 kg
04-01-2025			9930 kg	830 kg	9100 kg
05-01-2025	OFF	—	—	—	—
06-01-2025			9100 kg	840 kg	8260 kg
07-01-2025			8260 kg	780 kg	7480 kg
08-01-2025			7480 kg	810 kg	6670 kg
09-01-2025			6670 kg	920 kg	5750 kg
10-01-2025			5750 kg	940 kg	4760 kg
11-01-2025			4760 kg	905 kg	3855
12-01-2025	OFF	—	—	—	—
13-01-2025			3855 kg	880 kg	2975 kg
14-01-2025			2975 kg	810 kg	2165 kg
15-01-2025	29146 kg	51305 kg	31305 kg	790 kg	30515 kg
16-01-2025			30515 kg	720 kg	29795 kg
17-01-2025			29795 kg	810 kg	28985 kg
18-01-2025			28985 kg	840 kg	28145 kg
19-01-2025			28145 kg	805 kg	27340 kg
20-01-2025			27340 kg	830 kg	26510 kg
21-01-2025			26510 kg	790 kg	25720 kg
22-01-2025			25720 kg	800 kg	24920 kg
23-01-2025	OFF	—	—	—	—
24-01-2025	OFF	—	—	—	—
25-01-2025					
26-01-2025	OFF	—	—	—	—
27-01-2025	OFF	—	—	—	—
28-01-2025			24820 kg	780 kg	24040 kg
29-01-2025			24040 kg	750 kg	23290 kg
30-01-2025			23290 kg	805 kg	22485 kg
31-01-2025			22485 kg		

For Abycons Woolens Pvt. Ltd.

Am W.
 Authorised Signatory

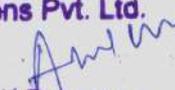
ABYCONS WOOLLENS PVT LTD

PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT

BOILER FUEL CONSUMPTION LOG BOOK

DATE	RECEIVED	TOTAL	OPENING	CONSUMPTION	CLOSE
01-12-2024	OFF	—	12405 kg	—	—
02-12-2024			12405 kg	886 kg	11525 kg
03-12-2024			11525 kg	810 kg	10715 kg
04-12-2024			10715 kg	790 kg	9925 kg
05-12-2024			9925 kg	795 kg	9130 kg
06-12-2024			9130 kg	820 kg	8310 kg
07-12-2024			8310 kg	800 kg	7510 kg
08-12-2024	OFF	—	—	—	—
09-12-2024	OFF	—	—	—	—
10-12-2024	OFF	—	—	—	—
11-12-2024			7510 kg	790 kg	6720 kg
12-12-2024			6720 kg	810 kg	5910 kg
13-12-2024			5910 kg	730 kg	5180 kg
14-12-2024			5180 kg	830 kg	4350 kg
15-12-2024	OFF	—	—	—	—
16-12-2024			4350 kg	890 kg	3460 kg
17-12-2024			3460 kg	790 kg	2670 kg
18-12-2024	16180 kg		2670 kg	730 kg	1940 kg
19-12-2024	16180 kg	18120 kg	18120 kg	840 kg	17280 kg
20-12-2024			17280 kg	805 kg	16475 kg
21-12-2024			16475 kg	870 kg	15605 kg
22-12-2024			15605 kg	810 kg	14795 kg
23-12-2024	OFF	—	—	—	—
24-12-2024	OFF	—	—	—	—
25-12-2024	OFF	—	—	—	—
26-12-2024	OFF	—	—	—	—
27-12-2024	OFF	—	—	—	—
28-12-2024	OFF	—	—	—	—
29-12-2024			14795 kg	840 kg	13955 kg
30-12-2024			13955 kg	830 kg	13125 kg
31-12-2024			13125 kg	800 kg	12325 kg

For Abycons Woolens Pvt. Ltd.


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ABYCONS WOOLLENS PVT LTD
PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT
BOILER FUEL CONSUMPTION LOG BOOK

DATE	RECEIVED	TOTAL	OPENING	CONSUMPTION	CLOSE
01-11-2024	OFF	—	—	—	—
02-11-2024	OFF	—	—	—	—
03-11-2024	OFF	—	—	—	—
04-11-2024			14095 kg	795 kg	13300 kg
05-11-2024			13300 kg	820 kg	12480 kg
06-11-2024			12480 kg	810 kg	11670 kg
07-11-2024			11670 kg	740 kg	10930 kg
08-11-2024			10930 kg	875 kg	10115 kg
09-11-2024	OFF	—	—	—	—
10-11-2024	OFF	—	—	—	—
11-11-2024			10115 kg	780 kg	9335 kg
12-11-2024			9335 kg	820 kg	8515 kg
13-11-2024			8515 kg	840 kg	7675 kg
14-11-2024			7675 kg	715 kg	6960 kg
15-11-2024			6960 kg	830 kg	6130 kg
16-11-2024			6130 kg	850 kg	5280 kg
17-11-2024	OFF	—	—	—	—
18-11-2024	OFF	—	—	—	—
19-11-2024	16105 kg	5280 kg	21385 kg	830 kg	20555 kg
20-11-2024			20555 kg	850 kg	19705 kg
21-11-2024			19705 kg	780 kg	18925 kg
22-11-2024			18925 kg	840 kg	18085 kg
23-11-2024			18085 kg	740 kg	17345 kg
24-11-2024	OFF	—	—	—	—
25-11-2024			17345 kg	760 kg	16585 kg
26-11-2024			16585 kg	810 kg	15775 kg
27-11-2024			15775 kg	820 kg	14905 kg
28-11-2024			14905 kg	810 kg	14095 kg
29-11-2024			14095 kg	830 kg	13265 kg
30-11-2024			13265 kg	860 kg	12405 kg

For Abycons Woolens Pvt. Ltd.

Handwritten Signature
 Authorised Signatory

ABYCONS WOOLLENS PVT LTD

PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT

BOILER FUEL CONSUMPTION LOG BOOK

DATE	RECEIVED	TOTAL	OPENING	CONSUMPTION	CLOSE
01-10-2024	15570kg	15010kg	30580kg	880 kg	29700kg
02-10-2024	OFF	—	—	—	—
03-10-2024			29700kg	790 kg	28910 kg
04-10-2024			28910 kg	820 kg	28090 kg
05-10-2024	OFF	—	—	—	—
06-10-2024	OFF	—	—	—	—
07-10-2024			28090kg	735 kg	27355 kg
08-10-2024			27355kg	810 kg	26545kg
09-10-2024	OFF	—	—	—	—
10-10-2024			26545kg	840 kg	25705 kg
11-10-2024			25705kg	810 kg	24895kg
12-10-2024	OFF	—	—	—	—
13-10-2024	OFF	—	—	—	—
14-10-2024			24895 kg	820 kg	24075 kg
15-10-2024			24075kg	730 kg	23345 kg
16-10-2024	OFF	—	—	—	—
17-10-2024			23345 kg	905 kg	22440 kg
18-10-2024			22440kg	805 kg	21635 kg
19-10-2024			21635 kg	900 kg	20735 kg
20-10-2024	OFF	—	—	—	—
21-10-2024	OFF	—	—	—	—
22-10-2024			20735kg	870 kg	19865kg
23-10-2024			19865 kg	850 kg	19015 kg
24-10-2024			19015	830 kg	18185 kg
25-10-2024			18185 kg	810 kg	17375 kg
26-10-2024			17375 kg	905 kg	16470 kg
27-10-2024	OFF	—	—	—	—
28-10-2024			16470 kg	815 kg	15655 kg
29-10-2024			15655 kg	860 kg	14795 kg
30-10-2024			14795 kg	700 kg	14095 kg
31-10-2024	OFF	—	—	—	—

For Abycons Woolens Pvt. Ltd

Authorized Signatory

ABYCONS WOOLLENS PVT LTD
PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT
BOILER FUEL CONSUMPTION LOG BOOK

DATE	RECEIVED	TOTAL	OPENING	CONSUMPTION	CLOSE
01-09-2024	OFF	-	-	-	-
02-09-2024		12690 kg	12690 kg	865 kg	11825 kg
03-09-2024			11825 kg	900 kg	10925 kg
04-09-2024			10925 kg	775 kg	10130 kg
05-09-2024	21670 kg	10130 kg	31800 kg	890 kg	30910 kg
06-09-2024	OFF	-	-	-	-
07-09-2024			30910 kg	800 kg	30110 kg
08-09-2024	OFF	-	-	-	-
09-09-2024			30110 kg	900 kg	29210 kg
09-2024			29210 kg	650 kg	28360 kg
11-09-2024			28360 kg	775 kg	27565 kg
12-09-2024			27565 kg	800 kg	26765 kg
13-09-2024			26765 kg	750 kg	26015 kg
14-09-2024			26015 kg	810 kg	25205 kg
15-09-2024	OFF	-	-	-	-
16-09-2024			25205 kg	905 kg	24300 kg
17-09-2024			24300 kg	775 kg	23525 kg
18-09-2024			23525 kg	815 kg	22710 kg
19-09-2024			22710 kg	815 kg	21895 kg
20-09-2024			21895 kg	905 kg	20990 kg
21-09-2024			20990 kg	800 kg	20150 kg
09-2024	OFF	-	-	-	-
09-2024			20150 kg	915 kg	19275 kg
24-09-2024	OFF		19275 kg	940 kg	18335 kg
25-09-2024			18335 kg	810 kg	17525 kg
26-09-2024			17525 kg	830 kg	16655 kg
27-09-2024	OFF		16655 kg	805 kg	15870 kg
28-09-2024			16655 kg	805 kg	15870 kg
29-09-2024	OFF		-	-	-
30-09-2024			15870 kg	880 kg	15010 kg

For Abycons Woolens Pvt. Ltd.

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ABYCONS WOOLLENS PVT LTD
PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT
BOILER FUEL CONSUMPTION LOG BOOK

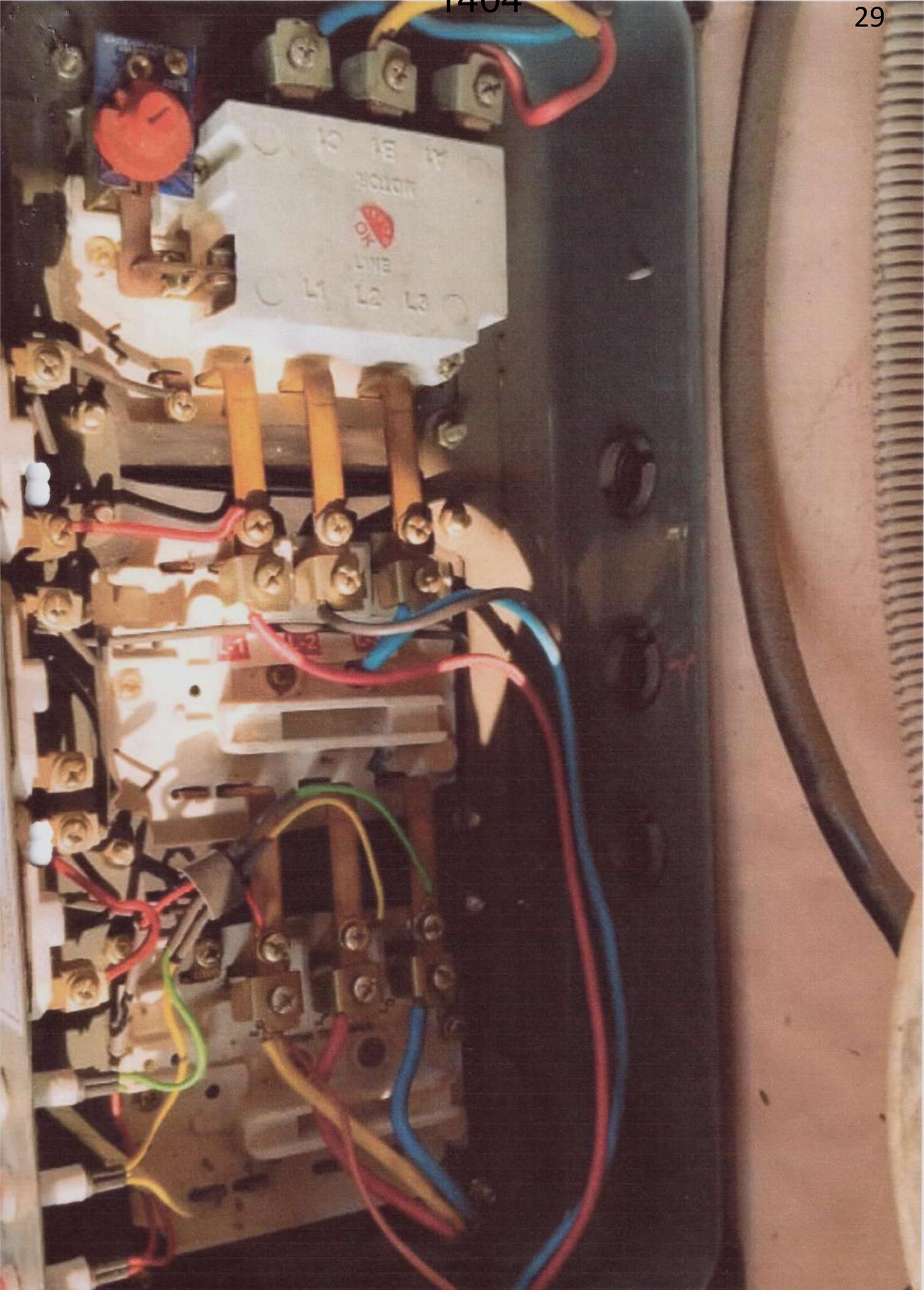
DATE	RECEIVED	TOTAL	OPENING	CONSUMPTION	CLOSE
01-08-2024	029140	029140	29140	880 kg	28260kg
02-08-2024	OFF				OFF
03-08-2024			28260kg	900kg	27360 kg
04-08-2024	OFF		-	-	OFF
05-08-2024	OFF		-	-	OFF
06-08-2024			27360 kg	715 kg	26645 kg
07-08-2024			26645 kg	810 kg	25835 kg
08-08-2024			25835 kg	800 kg	25035 kg
09-08-2024			25035 kg	890 kg	24145 kg
10-08-2024	OFF		-	-	-
11-08-2024	OFF		-	-	-
12-08-2024			24145 kg	910 kg	23235 kg
13-08-2024	OFF		-	-	-
14-08-2024	*		23235 kg	770 kg	22465 kg
15-08-2024	OFF		-	-	-
16-08-2024			22465 kg	800 kg	21665 kg
17-08-2024			21665 kg	905 kg	20760 kg
18-08-2024	OFF		-	-	-
19-08-2024	OFF		-	-	-
20-08-2024			20760 kg	645 kg	20115 kg
21-08-2024	OFF		-	-	-
22-08-2024			20115 kg	815 kg	19300 kg
23-08-2024			19300 kg	840 kg	18460 kg
24-08-2024			18460 kg	800 kg	17660 kg
25-08-2024	OFF		-	-	-
26-08-2024			17660 kg	825 kg	16835 kg
27-08-2024			16835 kg	710 kg	16125 kg
28-08-2024			16125 kg	790 kg	15335 kg
29-08-2024			15335 kg	840 kg	14495 kg
30-08-2024			14495 kg	905 kg	13590 kg
31-08-2024			13590 kg	900 kg	12690 kg

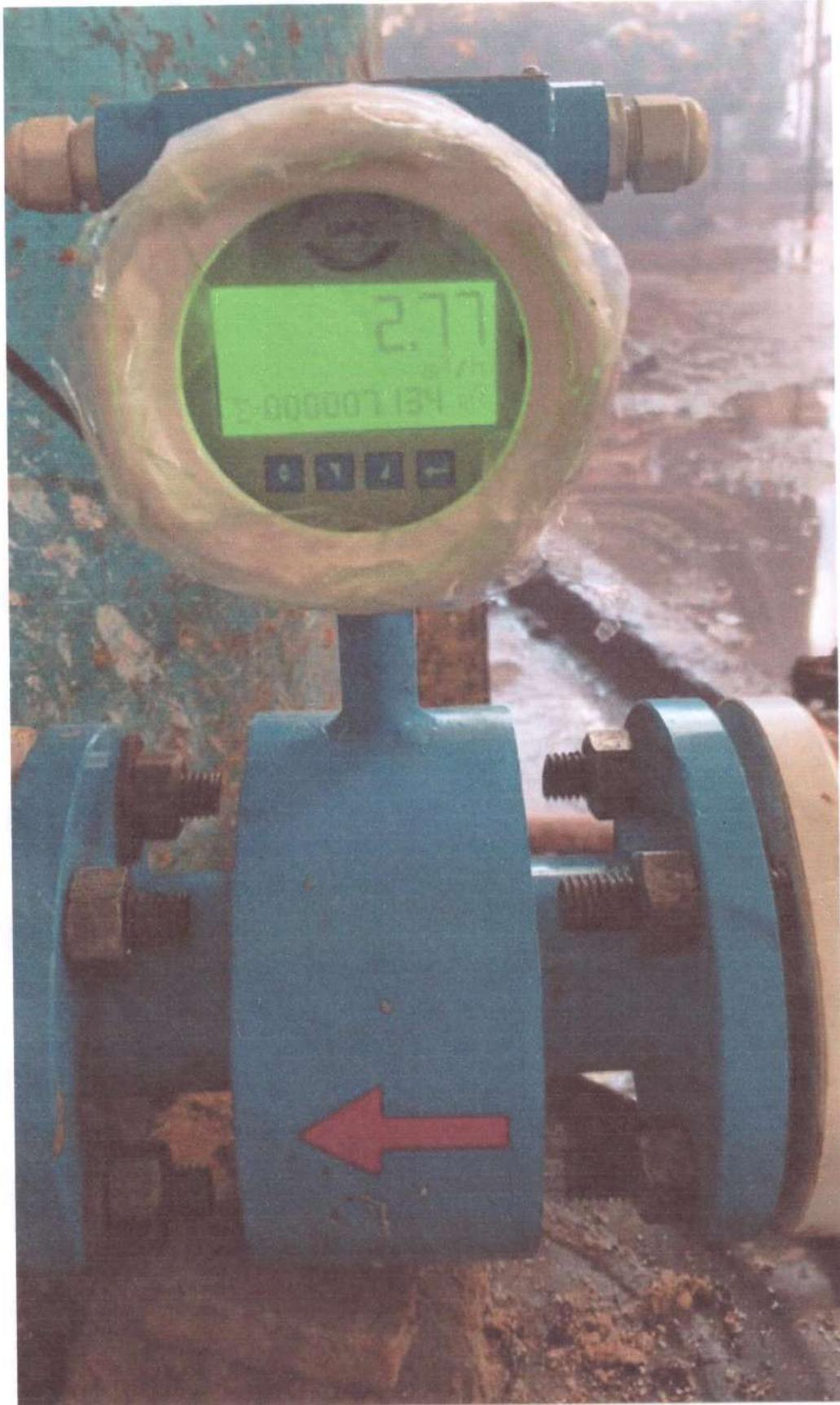
For Abycons Woolens Pvt. Ltd.

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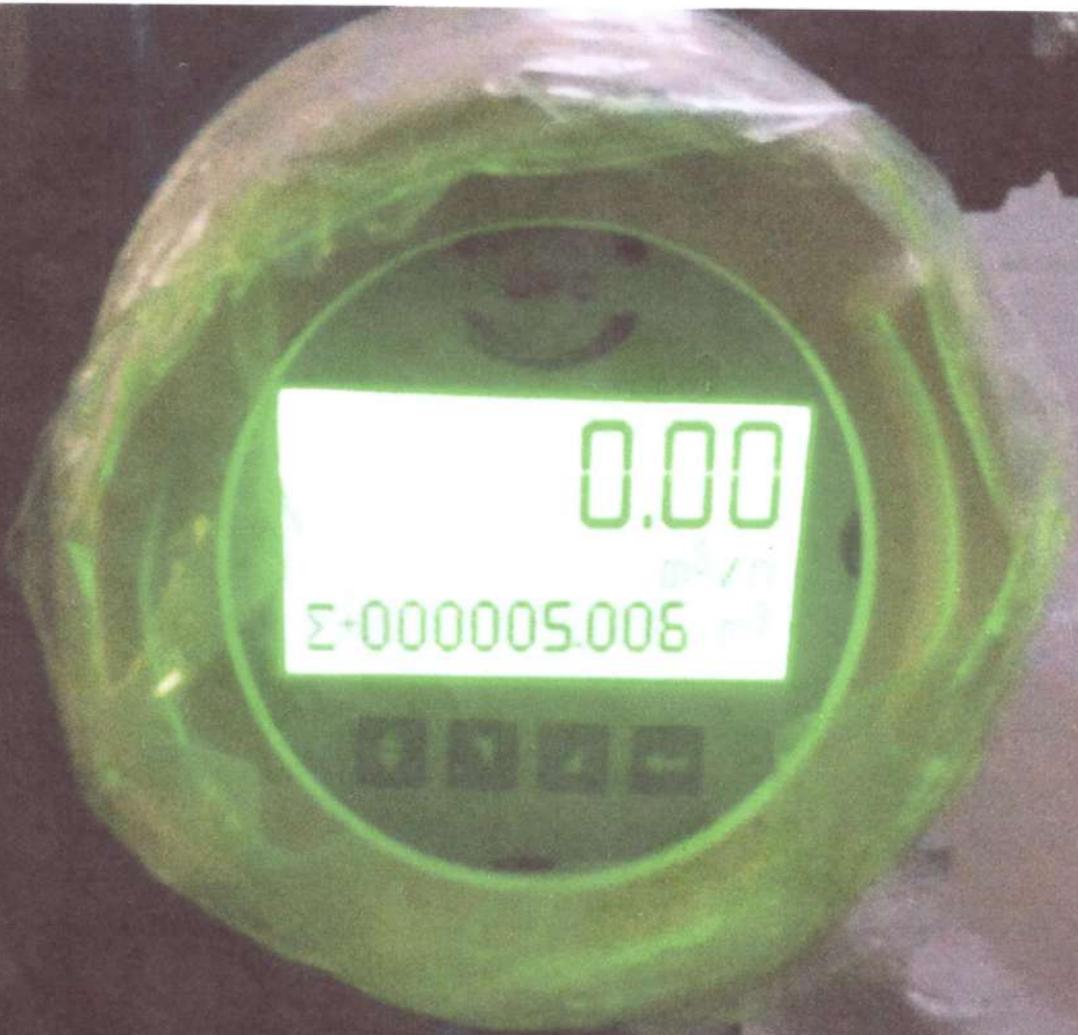
For Abycons Woolens Pvt. Ltd.
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For Abycons Woolens Pvt. Ltd.

Authorised Signatory



0.00
m³/h
Σ+000005.006 m³



ABYCONS WOOLLENS PVT LTD

PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT

ASH GENERATION DISPOSAL LOG BOOK

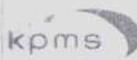
DATE	ASH	TOTAL
01-01-2025	55 kg	5525
02-01-2025	45 kg	5570
03-01-2025	46 kg	5616
04-01-2025	60 kg	5676
05-01-2025	off	5676
06-01-2025	49 kg	5725
07-01-2025	46 kg	5771
08-01-2025	45 kg	5816
09-01-2025	44 kg	5860
10-01-2025	60 kg	5920
11-01-2025	55 kg	5975
12-01-2025	off	5975
13-01-2025	55 kg	6030
14-01-2025	45 kg	6075
15-01-2025	42 kg	6117
16-01-2025	60 kg	6177
17-01-2025	45 kg	6222
18-01-2025	46 kg	6268
19-01-2025	49 kg	6317
20-01-2025	55 kg	6372
21-01-2025	60 kg	6432
22-01-2025	58 kg	6490
23-01-2025	off	6490
24-01-2025	off	6490
25-01-2025	60 kg	6550
26-01-2025	off	6550
27-01-2025	off	6550
28-01-2025	55 kg	6605
29-01-2025	45 kg	6650
30-01-2025	58 kg	6708
31-01-2025	60 kg	

For Abycons Woolens Pvt. Ltd.

Authorized Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)



Kalra Pipe & Machinery Store (2024-25)
 RAILWAY ROAD
 PANIPAT - 132103
 Haryana - 132103, India
 UDYAM : UDYAM-HR-14-0011449 (Small)
 GSTIN/UIN : 06AAHPC4828K1ZP
 State Name : Haryana, Code : 06
 Contact : (M) 8930120010 / (M) 8927000010 / (M) 8901358134

Invoice No. **KPMS//8047** Dated **30-Jan-25**
 Delivery Note **8047** Mode/Terms of Payment **CR**
 Reference No. & Date Other References
 Buyer's Order No. Dated
 Dispatch Doc No. **8047** Delivery Note Date **30-Jan-25**
 Dispatched through **SELF** Destination
 Terms of Delivery

Consignee (Ship to)
ABYCONS WOOLENS PRIVATE LIMITED
 PHASE- II BARHI HSIIDC GANAUR SONIPAT
 Haryana - 131101, India
 GSTIN/UIN : 06AAUCA6539M1ZX
 State Name : Haryana, Code : 06

Buyer (Bill to)
ABYCONS WOOLENS PRIVATE LIMITED
 PHASE- II BARHI HSIIDC GANAUR SONIPAT
 Haryana - 131101, India
 GSTIN/UIN : 06AAUCA6539M1ZX
 State Name : Haryana, Code : 06
 Place of Supply : Haryana

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per Disc %	Amount
1	ELECTROMAGNETIC FLOW METER - 902610 2" UPC CO	902610	1.00 PCS.	17 500.00	PCS	17,500.00
	CGST					1,575.00
	SGST					1,575.00

Total 1.00 PCS. ₹ 20,650.00

Amount Chargeable (in words)
INR Twenty Thousand Six Hundred Fifty Only

E & O E

HSN/SAC	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
902610	17,500.00	9%	1,575.00	9%	1,575.00	3,150.00
Total	17,500.00		1,575.00		1,575.00	3,150.00

Tax Amount (in words) **INR Three Thousand One Hundred Fifty Only**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 Bank Name : **HDFC BANK A/c**
 A/c No. : **50200006432261**
 Branch & IFS Code : **PNP & HDFC0000171**

Customer's Seal and Signature

for Kalra Pipe & Machinery Store (2024-25)

Authorised Signatory

SUBJECT TO PANIPAT JURISDICTION

This is a Computer Generated Invoice

For Abycons Woolens Pvt. Ltd.

 Authorised Signatory

ABYCONS WOOLLENS PVT LTD
PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT
ASH GENERATION DISPOSAL LOG BOOK

DATE	ASH	TOTAL
01-12-2024	OFF	4477
02-12-2024	56 kg	4527
03-12-2024	55 kg	4582
04-12-2024	45 kg	4627
05-12-2024	44 kg	4671
06-12-2024	49 kg	4720
07-12-2024	55 kg	4775
08-12-2024	OFF	4775
09-12-2024	OFF	4775
10-12-2024	OFF	4775
11-12-2024	60 kg	4835
12-12-2024	45 kg	4880
13-12-2024	49 kg	4999
14-12-2024	44 kg	4973
15-12-2024	OFF	4973
16-12-2024	58 kg	5031
17-12-2024	45 kg	5076
18-12-2024	44 kg	5120
19-12-2024	60 kg	5180
20-12-2024	45 kg	5225
21-12-2024	46 kg	5271
22-12-2024	44 kg	5315
23-12-2024	OFF	5315
24-12-2024	OFF	5315
25-12-2024	OFF	5315
26-12-2024	OFF	5315
27-12-2024	OFF	5315
28-12-2024	OFF	5315
29-12-2024	50 kg	5365
30-12-2024	45 kg	5410
31-12-2024	60	5470

For Abycons Woolens Pvt. Ltd.

Amit
 Authorised Signatory

ABYCONS WOOLLENS PVT LTD

PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT

ASH GENERATION DISPOSAL LOG BOOK

DATE	ASH	TOTAL
01-11-2024	off	3397
02-11-2024	off	3397
03-11-2024	off	3397
04-11-2024	48 kg	3445
05-11-2024	58 kg	3503
06-11-2024	55 kg	3558
07-11-2024	45 kg	3603
08-11-2024	48 kg	3651
09-11-2024	off	3651
10-11-2024	off	3651
11-11-2024	44 kg	3695
12-11-2024	48 kg	3743
13-11-2024	49 kg	3792
14-11-2024	55 kg	3847
15-11-2024	44 kg	3891
16-11-2024	60 kg	3951
17-11-2024	off	3951
18-11-2024	off	3951
19-11-2024	43 kg	3994
20-11-2024	55 kg	4049
21-11-2024	45 kg	4094
22-11-2024	49 kg	4143
23-11-2024	60 kg	4203
24-11-2024	off	4203
25-11-2024	25 kg	4228
26-11-2024	55 kg	4283
27-11-2024	46 kg	4329
28-11-2024	49 kg	4378
29-11-2024	44 kg	4422
30-11-2024	55 kg	4477

For Abycons Woolens Pvt. Ltd.

Authorized Signatory

ABYCONS WOOLLENS PVT LTD

PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT

ASH GENERATION DISPOSAL LOG BOOK

DATE	ASH	TOTAL
01-10-2024	46 kg	2474
02-10-2024	off	2474
03-10-2024	52 kg	2526
04-10-2024	51 kg	2577
05-10-2024	off	2577
06-10-2024	off	2577
07-10-2024	45 kg	2622
08-10-2024	49 kg	2671
09-10-2024	off	2671
10-10-2024	42 kg	2713
11-10-2024	49 kg	2762
12-10-2024	off	2762
13-10-2024	off	2762
14-10-2024	44 kg	2806
15-10-2024	48 kg	2854
16-10-2024	off	2854
17-10-2024	49 kg	2903
18-10-2024	44 kg	2947
19-10-2024	46 kg	2993
20-10-2024	off	2993
21-10-2024	off	2993
22-10-2024	41 kg	3034
23-10-2024	46 kg	3080
24-10-2024	55 kg	3135
25-10-2024	58 kg	3193
26-10-2024	60 kg	3253
27-10-2024	off	3253
28-10-2024	50 kg	3303
29-10-2024	48 kg	3357
30-10-2024	46 kg	3397
31-10-2024	off	3397

For Abycons Woolens Pvt. Ltd.

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ABYCONS WOOLLENS PVT LTD

PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT

ASH GENERATION DISPOSAL LOG BOOK

DATE	ASH	TOTAL
01-09-2024	off	1382
02-09-2024	46 kg	1428
03-09-2024	51 kg	1479
04-09-2024	42 kg	1521
05-09-2024	52 kg	1573
06-09-2024	off	1573
07-09-2024	42 kg	1615
08-09-2024	off	1615
09-09-2024	54 kg	1669
10-09-2024	49 kg	1718
11-09-2024	41 kg	1759
12-09-2024	54 kg	1813
13-09-2024	46 kg	1859
14-09-2024	44 kg	1903
15-09-2024	off	1903
16-09-2024	48 kg	1951
17-09-2024	44 kg	1995
18-09-2024	49 kg	2044
19-09-2024	53 kg	2093
20-09-2024	42 kg	2139
21-09-2024	44 kg	2183
22-09-2024	off	2183
23-09-2024	53 kg	2236
24-09-2024	off	2236
25-09-2024	42 kg	2278
26-09-2024	49 kg	2327
27-09-2024	off	2327
28-09-2024	43 kg	2370
29-09-2024	off	2370
30-09-2024	58 kg	2428

For Abycons Woolens Pvt. Ltd.

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Authorized Signatory

ABYCONS WOOLLENS PVT LTD

PLOT NO -525 PHASE-2 HSIIDC BARHI INDL AREA SONIPAT

ASH GENERATION DISPOSAL LOG BOOK

DATE	ASH	TOTAL
01-08-2024	50 Kg	470 Kg
02-08-2024	OFF	470 Kg
03-08-2024	45 Kg	515 Kg
04-08-2024	OFF	515 Kg
05-08-2024	OFF	515 Kg
06-08-2024	46 Kg	561 Kg
07-08-2024	51 Kg	612 Kg
08-08-2024	45 Kg	657
09-08-2024	55 Kg	712
10-08-2024	OFF	712
11-08-2024	OFF	712
12-08-2024	44 Kg	756
13-08-2024	OFF	756
14-08-2024	50 Kg	806
15-08-2024	OFF	806
16-08-2024	45 Kg	851
17-08-2024	49 Kg	900
18-08-2024	OFF	900
19-08-2024	OFF	900
20-08-2024	54 Kg	954
21-08-2024	OFF	954
22-08-2024	42 Kg	996
23-08-2024	52 Kg	1048
24-08-2024	45 Kg	1093
25-08-2024	OFF	1093
26-08-2024	48 Kg	1141
27-08-2024	54 Kg	1195
28-08-2024	49 Kg	1237
29-08-2024	52 Kg	1289
30-08-2024	45 Kg	1334
31-08-2024	48 Kg	1382

For Abycons Woollens Pvt. Ltd.

Authorized Sign

And W

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887, Email: vijay.kumar@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 8th day of May, 2025

Accepted, identified and certified subjected to the terms of the fees.

57/

Archana Yadav

[SIDDHARTH BATRA] [ARCHNA YADAV]

Shivani Chawla

Chinmay Dubey

Rhythm Katyal

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates

For Abycons Woollens Pvt. Ltd.

Awil W/A
Authorized Signatory

Client

ABYCONS WOOLENS PVT LTD

**Plot No. 525, Phase-II, HSIIDC Barhi,
GANAUR, SONIPAT, HARYANA-131101**

Certified true copy of the resolution passed at the meeting of the board of directors of Abycons Woolens Pvt. Ltd. Held at the registered office of the company at Plot No. 525, Phase-2, HSIIDC Barhi, Ganaur, Sonipat, Haryana-131101 on 22/02/2025 at 2:00 PM.

“RESOLVED THAT Mr. Anil Kumar Jain is hereby authorized on behalf of Abycons Woolens Pvt. Ltd. to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the company.

RESOLVED FURTHER THAT Mr. Anil Kumar Jain is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Anil Kumar Jain in connection with the above matters be and are hereby ratified and confirmed by the company.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.”

*For and on behalf of
Abycons Woolens Pvt. Ltd.*

For Abycons Woolens Pvt. Ltd.

m. jain
Authorized Signatory

**Mukesh kumar
Director
DIN - 07838682**



भारत सरकार
India



आधार
Aadhaar

भारत सरकार

Unique Identification Authority of India

Government of India

नामांकन क्रमांक / Enrollment No.: 2017/00464/09974

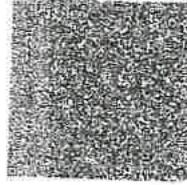
To
अनिल कुमार जैन
Anil Kumar Jain
S/O Khajanchi Lal Jain
E-169
SECTOR-14, ROHINI
PRASHANT VIHAR
Rohini Sector-7
North West Delhi
Delhi 110085
9810127911

10/01/2012

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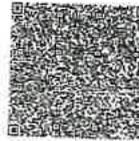
आपका आधार क्रमांक / Your Aadhaar No. :

9481

मेरा आधार, मेरी पहचान



भारत सरकार
Government of India
अनिल कुमार जैन
Anil Kumar Jain
जन्म तिथि / DOB : 05/07/1980
पुरुष / MALE



9481

मेरा आधार, मेरी पहचान

For Abycons Woolens Pvt. Ltd.

Anil W. Jain
Authorised Signatory



Vijay Kumar <vijay.kumar@satramdass.com>

Advance service copies of short reply on behalf of Respondent Nos. 37 & 52 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Thu, May 8, 2025 at 11:04 AM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Archana Yadav <archana.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 37 & 52 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager

8A Sagar Apartment

6 Tilak Marg

New Delhi - 110001

Landline - +91-11-47046111

vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

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